

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**SPECIAL BENCH**  
**COURT - 2**

ITEM No.220  
**APPEAL/60(AHM)2023**

**Proceedings under Section 59 of Co. Act, 2013**

**IN THE MATTER OF:**

Shri Ashok Ramchandra Panchal & Anr.  
Vs  
Veer Fabricators Private Limited & Ors.

.....Applicants

.....Respondents

**Order delivered on: 08/02/2024**

**Coram:**

**Mr. Shammi Khan, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Jaimin Dave, Adv. a.w Ms. Hirva Dave, Adv.

**ORDER**

Re-list before the regular bench on 18.04.2024.

Sd/-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

Sd/-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**